

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
STARRED QUESTION NO. 226  
TO BE ANSWERED ON 03.01.2018**

**SAFETY OPERATIONS IN RAILWAYS**

**\*226. SHRI CHANDRA PRAKASH JOSHI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government plans to appoint a full-fledged member (safety) within the Railway Board in order to provide dedicated focus to the railway safety operations and if so, the details thereof;**
- (b) whether the Government is also considering to review the current structure of the Railway Board as well at the Zonal and Divisional levels and if so, the details thereof;**
- (c) whether there will be in-house operational changes such as the Safety Directorate being involved in proactive auditing operations, instead of being a passive data analyst; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**

**(SHRI PIYUSH GOYAL)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF  
STARRED QUESTION NO. 226 BY SHRI CHANDRA PRAKASH JOSHI  
TO BE ANSWERED IN LOK SABHA ON 03.01.2018 REGARDING  
SAFETY OPERATIONS IN RAILWAYS**

**(a) and (b): No, Madam. As of now, there are no such plans. There was a recommendation by the High Level Safety Review Committee (Kakodkar Committee) for creation of a new post of Member (Safety and Research) in Railway Board. The matter was deliberated in Railway Board and was not found acceptable. However, Safety Department has been brought under the direct control of Chairman, Railway Board, who coordinates various aspects of Safety between different departments.**

**(c) and (d): Safety on Indian Railways is the end product of cohesive and safe functioning by various departments. Safety Department works as an in-house regulator/Safety Auditor/Accident Investigator. It maintains data base of all accidents, accident inquiries, identifies and highlights system deficiencies. In addition, coordination with Commissioner of Railway Safety (CRS) under the Ministry of Civil Aviation, framing and review of General Rules for working of Railways and matters pertaining to Subsidiary Rules, monitoring of train accidents, monitoring and finalization of Disciplinary cases against staff involved in train accidents, monitoring of implementation of recommendations of High Power Safety Review Committees, preparation and updation of Disaster Management Plan, etc. are undertaken by Safety Organization.**

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